

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/7729/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court, Guwahati.

To, Shri Darak Ullah,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 18th December, 2018.

Sub:- **Casual leave and Permission to avail Winter Vacation.**

Ref:- Letter no. JCD.I/18/19/4838, Dated 17.12.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 23.12.2019 and permission to avail winter vacation from 24.12.2019 to 31.12.2019 with station leave permission from morning of 22.12.2019 till the morning of 02.01.2020, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/7730-1A, dated 18.12.19
Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analysts, Gauhati High Court, Guwahati.

JOINT REGISTRAR (VIGILANCE)

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